

Gujarat University (Amendment) Act, 1969

11 of 1970

[16 December 1970]

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An Act further to amend the Gujarat University Act, 1949. It is hereby enacted in the Twentieth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat University (Amendment) Act, 1969.

2. Amendment Of Section 4 Of Bom. L Of 1949 :-

In section 4 of the Gujarat University Act, 1949(Bom. L of 1949), in clause (15), after the words "recognised institutions" the words "and to regulate the fees to be paid by the students in such colleges" shall be added.